

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. CP/41(MB)2024

IN THE MATTER OF

Shrenik Bhavarilal Kankaria

...Petitioner

Vs

UMA SHELTERS PVT LTD

... Respondent

Section 58(3) of Companies Act, 2013

Order Delivered on 08.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: PCS Amit Jaste (VC)

For the Respondent: None Present

ORDER

CP/41(MB)2024 – Adjourned to 15.05.2024.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/